

SENIOR CIVIL JUDGE AND JMFC JEVARGI
IN THE COURT OF SRI.KUMARA G
SENIOR CIVIL JUDGE JEVARGI
CAUSE LIST DATED 21-12-2020

Sl No.	Case Type	Case No.	Sub Stage	Advocate
01	OS	56/2018	Evidence	S B P
02	OS	15/2019	Evidence	A B S
03	CC	141/2018	Evidence	A P P
04	CC	271/2018	Evidence	A P P
05	CC	389/2018	Evidence	A P P
06	CC	53/2019	Evidence	A P P
07	CC	113/2019	Evidence	A P P
08	OS	11/2016	Arguments	B Basanna
09	EX	10/2019	Arguments	N K
10	CC	239/2018	Arguments	A P P
11	RA	13/2017	Judgement	J V H
12	RA	15/2017	Judgement	B K G
13	CC	107/2020	Custody	A P P
14	PCR	8/2020	Cognizance	S S D
15	CC	71/2018	Appearance of Accused	A P P
16	CC	295/2019	Appearance of Accused	A P P
17	CC	106/2020	Appearance of Accused	A P P
18	CC	144/2020	Appearance of Accused	A P P
19	CC	154/2020	Appearance of Accused	A P P
20	CC	187/2020	Appearance of Accused	A P P
21	CC	200/2020	Appearance of Accused	A P P
22	CC	222/2020	Appearance of Accused	A P P
23	CC	223/2020	Appearance of Accused	A P P

24	FDP	16/2013	Orders	J V H
25	OS	45/2020	Hearing	B B
26	OS	73/2018	Summons	S C K
27	REV	1/2019	Summons	M A J
28	EX	14/2019	Summons	P M P
29	EX	17/2019	Summons	P M P
30	EX	18/2019	Summons	P M P
31	EX	19/2019	Summons	P M P
32	EX	20/2019	Summons	P M P
33	OS	66/2019	Summons	S C K
34	RA	14/2019	Summons	B Basanna
35	Misc	10/2019	Summons	B Basanna
36	RA	18/2019	Summons	B Basanna
37	RA	20/2019	Summons	S Malipatil
38	RA	14/2020	Summons	M S K
39	OS	48/2020	Summons	B B
40	MC	11/2020	Summons	J M B

Statement showing the list of Civil and Criminal Cases are to be taken up for hearing /argument , evidence on 21-12-2020

in the Court of Sri. D.Ramesh,
Civil Judge JMFC, at Jewargi

Sl. No.	Case No.	Stage of the Case	Hearing Date Name of the Advocate for Appellant /Petitioner /Accused	Name of the respondent Advocate
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FORENOON SESSION (11-00 AM TO 02-00 PM)

1	O.S. 17/2001	Hearing	B.Gulagi	JVH
2	FDP 06/2012	Hearing	JVH	BSK
3	EX.4/2013	Hearing	P.K	BHK RSS BB
4	O.S. 37/2018	Hearing	R.S Shilpi	AGP JVH
5	EX 11/2018	Hearing	JVH	-
6	O.S. 83/2020	Hearing	JVH	-
7	O.S.106/2014	Further evidence for Plntf	JVH	B.B
8	O.S. 115/2014	Cross Examaination of DW	Gurunath Balabatti	B.B.JVH
9	O.S.85/2015	Plaintiff Evidence	Gurunath Balabatti	BNK.B.B
10	O.S. 100/2015	Plaintiff Evidence	JVH	B.B
11	O.S.181/2015	Plaintiff Evidence	D.B.Nadaf	B.B
12	O.S. 52/2016	Cross Examaination of DW	JVH	B.B
13	O.S. 103/2018	Plaintiff Evidence	Kumar B. Rathod	S.Patil
14	O.S. 104/2018	Plaintiff Evidence	Kumar B.Rathod	S.Patil
15	C.C. 410/2015	Evidence on Prosecution	APP	MSP KSM
16	C.C. 82/2016	Evidence on Prosecution	APP	-
17	C.C. 487/2016	Evidence on Prosecution	APP	RSS
18	C.C.37/2018	Evidence on Prosecution	APP	BB

AFTERNOON SESSION (02-45 PM TO 05-45 PM)

1	O.S . 107/2014	Arguments By Adv Defts	JVH	B.B
2	O.S .123/2016	Arguments By Adv Plffs	B.B	DAC

Civil Judge and JMFC,
Jewargi

